GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3792 ANSWERED ON 21/12/2021

PMGSY IN TELANGANA

3792. SHRI ARVIND DHARMAPURI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds sanctioned, allocated and utilised under the Pradhan Mantri Gram Sadak Yojana (PMGSY) across the country during the last 5 years and the current year, State-wise, including the State of Telangana, district-wise;
- (b) the details of the rural road projects sanctioned in Telangana during the said period and the present status thereof;
- (c) whether the Government has given approval for implementation of phase-III of PMGSY in the country;
- (d) if so, the details thereof including the number of districts proposed to be included under the same along with the details of funds to be sanctioned in this regard in Telangana; and
- (e) the details of the targets fixed under the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) The allocation/release of funds to the States for implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) is done on the basis of the proposal received from the state and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with the State. The funds for implementation of projects under PMGSY are released by the Ministry to the state as whole. Further release of funds to the programme implementation units (PIUs) at the district level is done by the respective state depending on the expenditure to be done.

The details of central share of programme funds released to the states and utilization thereof during the last five years and the current year, State-wise are given in **Annexure-I.** A sum of Rs. 789.23 crore has been released to the State of Telangana during the last five years and current year as central share of programme funds for implementation of various interventions/verticals of PMGSY in the State. As reported by the State Government, an expenditure of Rs. 1,505.44 crore, including state share has been incurred in the last five years and current year towards implementation of the PMGSY in the State. The details of expenditure incurred during the last five years and current year, district-wise, as reported by the State Government is given in **Annexure-II**.

- (b) A total of 3,810 km road length has been sanctioned under various interventions/verticals of PMGSY to the State of Telangana during the last five years and current year, out of which 1,276 km road length have been completed and balance road length are under various stages of execution.
- (c) to (e) PMGSY-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. All States and Union Territories are eligible to participate under PMGSY-III.

The State of Telangana has been allocated a target of 2,427.50 Km road length under PMGSY-III, against which 2395.85 Km road length 100 bridges has already been sanctioned at an estimated cost of Rs. 1,729.81 crore, including state share. As informed by the State Government, all rural districts of Telangana are covered under the PMGSY scheme.

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 3792 for 21.12.2021

<u>State/UT wise details of funds released and expenditure incurred (including state share) under PMGSY during the last five years and the current year, 2016-17 to 2021-22 (as on 15.12.2021)</u>

Rs. in crore

			Expenditure including
Sl.No.	State/UT	Release	state share
	State/C1	Kelease	State Share
1	Andaman & Nicobar	13.99	7.76
2	Andhra Pradesh	1063.29	1745.18
3	Arunachal Pradesh	4661.17	5207.30
4	Assam	9094.03	10886.96
5	Bihar	4946.21	11663.56
6	Chhattisgarh	4258.82	6837.17
7	Goa	0.00	0.00
8	Gujarat	207.87	424.62
9	Haryana	337.26	668.80
10	Himachal Pradesh	3770.85	3946.92
11	Jammu & Kashmir	6069.96	5852.48
12	Jharkhand	3397.96	6170.43
13	Karnataka	1253.19	1708.43
14	Kerala	569.85	912.75
15	Ladakh	130.38	586.68
16	Madhya Pradesh	6738.11	11419.64
17	Maharashtra	1083.63	1885.02
18	Manipur	2153.39	2374.09
19	Meghalaya	1456.03	1535.65
20	Mizoram	952.40	1030.44
21	Nagaland	347.25	399.66
22	Odisha	7792.39	12994.20
23	Puducherry	11.66	0.00
24	Punjab	594.39	990.94
25	Rajasthan	2458.26	4076.55
26	Sikkim	913.14	1001.26
27	Tamil Nadu	2301.27	3983.47
28	Telangana	789.23	1505.44
29	Tripura	694.97	695.50
30	Uttar Pradesh	3366.53	5879.56
31	Uttarakhand	4579.27	4947.33
32	West Bengal	4350.48	7843.88
	Total	80,357.20	1,19,181.67

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 3792 for 21.12.2021

District-wise expenditure from 2016-17 to 2021-22 (as on 15.12.2021)

Name of the District Project Implementation Unit	Expenditure (Rs in crore)
Adilabad	190.02
Bhadradri Kothagude	170.98
Jagitial	1.74
Jangoan	18.82
Jayashankar Bhupalp	152.71
Jogulamba - Gadwal	1.61
Kamareddy	20.76
Karimnagar	34.98
Khammam	82.63
Komram Bheem Asifa	108.40
Mahaboobnagar	44.38
Mahabubabad	61.43
Mancherial	92.35
Medak	45.73
Medchal-Malkajgiri	7.80
Mulugu	15.62
Nagarkurnool	17.86
Nalgonda	41.75
Narayanpet	5.32
Nirmal	33.82
Nizamabad	78.90
Peddapalli	0.77
Rajanna Sircilla	0.80
Ranga Reddy	79.32
Sangareddy	17.12
Siddipet	11.49
Suryapet	9.91
Vikarabad	19.50
Wanaparthy	2.93
Warangal	123.88
Warangal Urban	0.03
Yadadri - Bhongiri	12.10
Grand Total	1,505.44
